

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 2**  
**(IB)-591(ND)/2020**  
**IA/115(ND)2021**

**IN THE MATTER OF:**

RedhexIT Solutions Pvt. Ltd. ... Applicant/Petitioner

Vs

Greenline Builders Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 15.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA No. 115/ND/2021:**

This is the IstProgre Report filed by the IRP along with the list of creditors and constitution of committee of creditors. The same is taken on record with all just exceptions. IA No. 115/ND/2021 is disposed of.

Place it with the main file for further reference.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

